

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/5927/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 15th November, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/10261, dtd. 12.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 along with station leave permission from the late afternoon of 18.11.2021 till the morning of 22.11.2021**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/5928/A, dated 15.11.2021

Copy to :

- ✓ 1. The Project Manager , Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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